

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6211

ANSWERED ON:15.05.2012

LETTERS FROM PEOPLE'S REPRESENTATIVE FROM ANDAMAN & NICOBAR

Ray Shri Bishnu Pada

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Andaman and Nicobar Island administration has not responded to the letters written by People's representative from Andaman and Nicobar regarding setting up of cold storage facilities for fruits and vegetables, procurement of rice at MSP from farmers of North Andaman, allotment of stone quarries on auction to Private Parties in Baratang Island, construction of sea wall in fishermen settlement along Oral katcha jetty and setting up of ice plant and cold storage facility for fishermen of the Island;

(b) if so, the details thereof;

(c) the final decision taken by the Island administration on these requests; and

(d) the time by which these facilities are likely to be set up in the Island?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): The details of various issues/projects mentioned in various letters of Hon'ble Member of Parliament (Lok Sabha) from Andaman and Nicobar Islands as intimated by the UT Administration of Andaman and Nicobar Islands are as under :

(i) Cold storage facilities for : Cold storage facilities for fruits and vegetables have been set up in some areas in Andaman and Nicobar Islands and Hon'ble Member of Parliament has been intimated of the same vide Andaman and Nicobar Administration's letter No.DA/STAT/ISI/2011-12/1814 dated 10-04-2012.

(ii) Procurement of rice at MSP : Action has been taken by the Andaman and Nicobar Administration on the suggestions of Hon'ble Member of Parliament and he has been informed vide Andaman and Nicobar Administration's letter No.2-55/DCS/SAS/ 2007(Part)/621 dated 04-04-2012.The UT Administration has procured a total of 32.9 MT rice at MSP from the farmers of North Andaman and an amount of Rs.5.51 lakh was paid to the farmers through their bank account.

(iii) Allotment of stone quarries : No application/proposal for allotment of stone quarries on auction to private parties in Baratang Island. Baratang Island is pending. Andaman and Nicobar Islands Minor Minerals Rules, 2007 have not been finalized yet and the proposals, if any, can be considered on finalization of the Rules.

(iv) Construction of sea wall : As per suggestion of Hon'ble Member of Parliament, construction of sea wall in the fishermen settlement area at Oral Katcha Jetty has been included in the Annual Plan.This has been communicated to the Hon'ble Member of Parliament on 10-04-2012.

(v) Setting up of Ice Plant and : A joint inspection with Hon'ble Member cold storage facility for of Parliament was conducted for selection fishermen of the Island. of site for installation of 30 MT pre-fabricated cold storage at Marine Hill etc., and site at Anarkali, Port Blair was finally selected. The installation is likely to be completed by May/June, 2013.

Under RKCY "creation of marketing infrastructure – Installation of cold room chamber/walk-in-cooler", 13 cold room chamber/walk-

Sl.No. Gram Panchayat/ Capacity Location of
Tribal Council installation

1. GP, R.K. Pur 1 No. 4T Panchayat area
2. GP, Kalighat 2 No. 2T Panchayat area
3. GP, Subhash Gram 2 No. 2T Panchayat area
4. GP, Kerapuram 2 No. 2T Panchayat area
5. GP, Neil Island 1 No. 4T Panchayat area
6. Kamorta 2 No. 2T Tribal area
- 7 GP, Campbell Bay 2 No. 2T C/Bay Panchayat
8. Katchal 2 No. 2T Tribal area
9. Car Nicobar 2 No. 2T Tribal area